

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 392 of 2017

IN THE MATTER OF:

Gireesh Kumar Sanghi & Anr.

...Appellants

Vs

Ravi Sanghi & Ors.

... Respondents

Present:

Appellant: Dr. U. K. Chaudhary, Sr. Advocate with Mr. P. Nagesh and Mr. Dhruv Gupta, Advocates.

Respondents: Mr. Arun Kathpalia, Sr. Advocate with Mr. Surya Narayana, Mr. Anirudh Wadhwa and Mr. Abhishek Iyer and Mr. Lakshay, Advocates for R-2, 4, 5, 6 & 7. Mr. Venkat Vardhan, Advocate for R-8.

With

Company Appeal (AT) No. 393 of 2017

IN THE MATTER OF:

Gireesh Kumar Sanghi & Anr.

...Appellants

Vs

AGA Publications Ltd. & Ors.

... Respondents

Present:

Appellant: Dr. U. K. Chaudhary, Sr. Advocate with Mr. P. Nagesh and Mr. Dhruv Gupta, Advocates.

Respondents: Mr. S. Chidambaram, CS for R-1. Mr. Arun Kathpalia, Sr. Advocate with Mr. Surya Narayana, Mr. Anirudh Wadhwa and Mr. Abhishek Iyer and Mr. Lakshay, Advocates for R-2, 4, 5, 6 & 7. Mr. Venkat Vardhan, Advocate for R-8.

ORDER

17.09.2019: Heard further arguments advanced by Dr. U. K. Chaudhary, learned senior counsel representing Appellants in Company Appeal (AT) No. 393 of 2017. Hearing remained inconclusive.

Post both the appeals 'for further hearing' on **26th September, 2019.**

Interim order to continue till next date of hearing.

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

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